

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 3 of 2015 &
IA No. 5 of 2015**

Dated: 13th August, 2015

In the matter of :

Madhya Pradesh Power Management Co. Ltd.	...Appellant(s)
Versus	
Central Electricity Regulatory Commission & Ors.	...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **14.09.2015.**

COURT MASTER